Annexure-4

Name of the corporate debtor: Autocop (India) Private Limited; Date of commencement of CIRP: 16.03.2022; List of creditors as on: 16.03.2022 (updated as on 30.11.2022)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Details of claim received		Details of claim admitted					Amount	Amount	Amount of	Amount of claim	Remarks if any
	creditor	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	Whether related party?	% of voting	of conting	of any mutual	claim not admitted	und er verifica tion	
				admitted		by guarante e		share in CoC	claim	dues, that may be set-off			
1	Adani Capital	04-04-2022	33244653	32710511	Bill Discounting	By Directors	No	3.99	-	-	534142	-	Interest post CIRP commencement
2	Tata Capital Financial Services Limited	05-04-2022	31676814	31627119	WCDL - GST Bridge	By Directors	No	3.86	-	1	49695	-	Interest post CIRP commencement date not admitted
3	Poonawalla Fincorp Limited	02-04-2022	4066831	3926394	Working Capital	-	No	0.48	-	-	140437	-	Foreclosure Charges not admitted
4	Bizloan Private Limited	04-04-2022	6982403	6982403	Purchase and Sales Bill Discounting	-	No	0.85	-	-	0	-	-
5	Aditya Birla Finance Limited	29-07-2022	4618754	4618754	Personal/ Business Loan	-	No	0.56	-	-	0	-	-
	Total 80589456			79865182				9.74			724274		